

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
STARRED QUESTION NO.1425
TO BE ANSWERED ON 05.03.2018

Implementation of Reservation

1425. DR. UDIT RAJ:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has implemented SC/ST Reservation Policy with effect from 2.7.1997 as per DoPT OM dated 10th August, 2010;
- (b) if so, the details thereof and if not, the reasons for the delay;
- (c) the action taken by the Government against erring officials responsible for the delay;
- (d) the time by which the Reservation Roster is likely to be implemented; and
- (e) whether Liaison Officer in UGC belongs to SC/ST community and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)

(a) to (d): University Grants Commission (UGC) has stated that implementation of the SC/ST Reservation Policy in promotion with effect from 2.7.1997 as per DoPT OM dated 10th August, 2010, the date on which the post based reservation was introduced has been kept in abeyance vide the DoPT O.M. dated 30th September, 2016. The matter is presently pending before the Apex Court.

(e): It has been informed by the UGC that it has appointed the Liaison Officer who belongs to OBC community and one Assistant Liaison Officer who belongs to SC category.
